

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 41 OF 2018

Dated: 9th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**M/s. Hinduja National Power Corporation Ltd. Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Shubham Arya
Mr. Abhishek Sharma
Ms. Poorva Kohli

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan
Mr. Rahul Kumar Sharma for R-1

Ms. Purna Singh for R-2

ORDER

We have heard learned counsel for the parties.

Judgment is reserved.

**(S. D. Dubey)
Technical Member**

pr/mkj

**(Justice Manjula Chellur)
Chairperson**